

CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH

R.A. No. 45/2001 In  
OA 1030/1996

Mumbai this the 4th day of September, 2001

HON'BLE MRS. KULSIP SINGH, MEMBER (J)  
HON'BLE MRS. SHANTA SHAstry, MEMBER (A)

1. Shri C.N. Bhandari
2. Smt. Ramilaben C. Bhandari  
Legal Heir of Shri C.N. Bhandari
3. Shri Tejas C. Bhandari  
Son and Legal Heir of Shri C.N. Bhandari  
C/o R.G. Bhandari  
Near Hanuman Temple Gali  
Chipwad Valsad 396001 (Gujara) ...Review Applicants

Versus

1. Union of India, New Delhi  
(Through the Secretary,  
Department of Women & Child Development  
Ministry of Human Resources Development,  
New Delhi)
2. Shri P. Kumar  
Dy. Technical Adviser,  
Office of the Food & Nutrition Board,  
Govt. of India, Ministry of HRD,  
Western Region, 4th Floor,  
D. Vachha Road, Churchgate,  
Bombay-400 020.
3. Shri C.R. Chhibber,  
Director (A),  
Department of Women & Child Development,  
Government of India, Ministry of HRD,  
Shastri Bhavan,  
New Delhi. ... Respondents

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

RA No. 45/2001 in OA 1030/1996 has been filed by  
the applicants for review of the order passed in OA 1030/96 on  
12.4.2001.

2. In the RA the applicants have taken a ground that the  
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OA was disposed of without affording an opportunity of hearing to them. We may mention that all the grounds taken in the OA were duly considered by us while delivering the judgment in the OA. The only reason given by the applicant in the affidavit filed along with the RA is that being absent on the date when the case was taken up, the same should not have been decided, which do not seem to be a bona fide reason requiring a review of the order passed in the OA. No new ground has been adduced in the RA which may require its review and more over the RA does not fall within the ambit of Order 47 Rule 1 CPC read with Section 23(f)(i) of the AT Act.

3. In view of the above, nothing survives in the RA which is accordingly dismissed.

*Shanta S-*  
(MRS. SHANTA SHAstry)  
MEMBER (A)

*Kuldeep S*  
(KULDIP SINGH)  
MEMBER (J)

Rakesh